

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

.... Appellant (s)

Versus

Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Alok Shankar

Counsel for the Respondent(s)

: Ms. Manu Seshadri
Ms. Sahiba for R-2
Ms. Priya Dwivedi for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.05.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt